

OFFICE OF THE DISTRICT & SESSIONS JUDGE, NORTH DISTRICT
ROHINI COURTS COMPLEX: DELHI

CIRCULAR

Sub:- Deployment of staff on day to day basis.

All the Judicial Officers/Officer In-Charges/Sr. A.O.(J)/A.O.(J)/Branch In-Charges posted in North District, Rohini Courts, Delhi are impressed upon to ensure while forwarding the leave applications of their staff, the Court/Branch work should not hamper as this office is not in a position to provide substitute staff due to acute shortage of staff in North District.

Henceforth, a substitute Sr. PA/PA in the first instance shall be provided in the Court where both the Sr. PAs/PAs attached to a Court are on leave. After that, if any Sr. PA/PA is left, only then the Officer can be provided a Sr. PA/PA where only one Sr. PA/PA is on leave.



(R.P. Pandey)

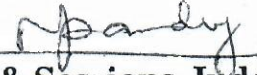
District & Sessions Judge, North
Rohini District Court Delhi

No. 27488-27560 Admn/Leave/(North)/RC/2019

Dated: 2/9/19

Copy forwarded for information & necessary action to :-

1. All the Judicial Officers, North District, Rohini Courts, Delhi with the request to bring the same in the notice of staff members working under their kind control.
2. All the Sr. A. O. (J)/A.O.(J) & Branch In-charges, North District, Rohini Courts, Delhi with the direction to bring the same in the notice of staff members working under their control.
3. Branch In-Charges, R & I, Copy Agency, VWDC, Facilitation Centre, Digitization and Filing Section Rohini Courts, Delhi with direction to bring the same in the notice of staff members of North District.
4. PS to the undersigned.
5. For uploading on LAYERS.
6. For uploading on Website through LAYERS(R& I Branch), Rohini Courts, Delhi.



District & Sessions Judge, North
Rohini District Court Delhi